

F.No. J-11015/6/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated 3<sup>rd</sup> August, 2018

**ORDER**

The President is pleased to engage following two advocates as Additional Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the District & Subordinate Courts, Burdwan (West Bengal), for a period of three years from the date of this order or until further orders, whichever is earlier:

**District & Subordinate Courts, Burdwan (West Bengal)**  
**Additional Standing Government Counsel**

Sl. No.	Name of Advocate (Sh.)	Contact details	Enrl. No.
1.	Ram Ekwal Singh	Trine Glory Apartment, Neamatpur, 4 <sup>th</sup> Floor, Flat No. 403, PO Sundarchak, Dist. Paschim Bardhman, Pin-713360 Mob: 9832194035, 7076045522 Email: ramekwalsingh24@gmail.com	75/1983 (with Bar Council of Bihar)
2.	Supriya Chatterjee	Burnpur Road, Opp. Dollylodge, Post Asansol-4, PS-Hirapur, Distt. Paschim Bardhaman, West Bengal, Pin-713304 Mob: 9832187804 Email: supriyachatterjee417@gmail.com	F-367/814/1997

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSL&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Kaushik Chanda, the Ld. Additional Solicitor General of India, Calcutta High Court at Kolkata.
3. The Incharge, Branch Secretariat Kolkata.
4. Office of the District & Sessions Judge, Burdwan (West Bengal).
5. Shri Abhay Bhattacharya, Standing Govt. Counsel, District & Subordinate Courts, Burdwan, Civil Courts Burdwan (West Bengal).
6. Both the Counsel as listed in the table above.
7. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

  
for Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in